

Sl.No.	State	River	Sanctioned Cost
19.	Sikkim	Rani Chu	114.31
		Sub Total	114.31
20.	Nagaland	Diphu and Dhansiri	31.75
		Sub Total	31.75
GRAND TOTAL			8291.04

Kudremukh National Park

1749. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has received any proposal to announce Kudremukh National Park as tiger project;

(b) if so, the details thereof;

(c) whether Government has any rehabilitation plan for the tribals living in the area who will be forced to vacate their homes; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) Based on the proposal received from the State Government of Karnataka, 'in-principle' approval has been accorded by the National Tiger Conservation Authority for declaring the Kudremukh Tiger Reserve, under the Wildlife (Protection) Act, 1972.

(c) and (d) Village relocation is done on voluntary basis and on mutually agreed terms and conditions under provisions of the Wildlife (Protection) Act, 1972 and the Scheduled Tribes and Other Forest Dwellers (Recognition of Forest Rights) Act, 2006, with an enhanced package of Rs. 10 lakhs per family.

National Council of Forestry Research and Education

1750. DR. CHANDAN MITRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether rules and regulations governing Indian Council of Forestry

Research and Education (ICFRE), Dehradun have not been framed even after completion of 22 years of its existence;

- (b) if so, the reasons therefor;
- (c) the steps taken by the Government in this regard; and
- (d) the further steps taken by Government for bringing the scientific, technical and administrative services of ICFRE at par with the CSIR and ICAR?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) The Indian Council of Forestry Research and Education (ICFRE), Dehradun is an autonomous body of Ministry of Environment and Forests registered under the societies registration act, 1860. The rule and regulation governing Indian Council of Forestry Research and Education (ICFRE), Dehradun are in existence since 1991 .

- (d) No decision has been taken by the Government so far.

Afforestation projects in the country

1751. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the status of afforestation in the country;
- (b) whether Government proposes to provide monetary incentives to certain agencies that take interest in such projects;
- (c) if so, the details thereof;
- (d) whether some of such agencies that had been provided monetary incentives had disappeared without doing any work;
- (e) if so, the details thereof and the steps taken to penalize such agencies so as to serve as a deterrent for others; and
- (f) the action plan to control indiscriminate exploitation of natural resources in the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The Ministry of Environment and Forests is implementing National Afforestation Programme (NAP) which is a 100% Centrally Sponsored Scheme for tree plantation and eco restoration of degraded forests and adjoining areas in the country through people's participation.